

**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**APPEAL No. 110 of 2012**

**Dated : 20<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran,**

**Counsel for the Respondent(s): Mr. Pradeep Misra for R.12**  
**Mr. Saurabh Mishra for R.17 to 19**  
**Mr. Mohit Kr. Shah**  
**Ms. Shilpi Shah for R.3**

**ORDER**

Written Submissions have already been filed by the learned counsel for the Appellant. The learned counsel for the Respondent No.3 is filing the Written Submissions today after serving copy on the other side.

***Judgment is Reserved.***

**(Rakesh Nath)**  
**Technical Member**  
**ts/ak**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**